



Government of Jammu & Kashmir
Department of Rural Development & Panchayati Raj
Civil Secretariat, Jammu/Srinagar

Notification

Srinagar, the 27th of July, 2023.

S.O 402.- In exercise of the powers conferred by Section 45-A of the J&K Panchayati Raj Act, 1989 read with Rule 108-ZP of the Jammu and Kashmir Panchayati Raj Rules, 1996, the Government notifies the Members of the District Development Council Constituencies of 01 Drugmulla, District Kupwara and 08-Hajin-A, District Bandipora, constituted vide S.O 65 Dated: 25th February, 2021, for the remainder period; namely:

Name of the DDC Constituency	Name of the elected candidate	Name of Father/Husband	Gender	Status
District Kupwara				
01- Drugmulla	Ms. Aamina Majeed	Mr. Ab. Majeed Sofi	Female	Member
District Bandipora				
08-Hajin-A	Ms. Nazah	Mr. Ab. Rashid Mir	Female	Member

This shall come into force from 15.12.2022 i.e., the date when the names of the aforesaid elected Members were forwarded by the Election Authority.

By order of the Government of Jammu & Kashmir.

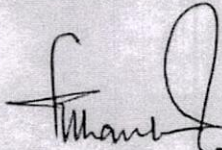
Sd/-
(Mandeep Kaur) IAS

Commissioner/Secretary to the Government
Dated: 27.07.2023

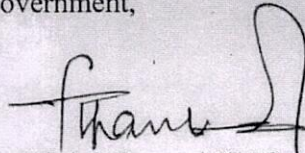
No. RDD-Pnch/64/2021 (CC: 10730)

Copy to the:

1. All Financial Commissioners.
2. All Principal Secretaries to the Government.
3. All Commissioner/Secretaries to the Government.
4. Joint Secretary (J&K), Ministry of Home Affairs, GoI, New Delhi.
5. Joint Secretary, Ministry of Panchayati Raj, GoI, New Delhi.


27.7.23

6. Divisional Commissioner, Jammu/Kashmir,
7. Secretary to the Government, Department of Law, Justice & PA.
8. All Deputy Commissioners (District Panchayat Election Officers).
9. Director Information, J&K.
10. Director Archives, Archaeology and Museums, J&K.
11. Director Rural Development, Jammu/Kashmir.
12. Director Panchayati Raj, J&K, for information
13. Director Finance, Department of RD&PR.
14. Director Local Bodies, Jammu/Kashmir.
15. Secretary, State Election Commission, for kind information of the State Election Commission.
16. Principal Private Secretary to the Hon'ble Lieutenant Governor, Jammu & Kashmir.
17. General Manager, Government Press, Srinagar/Jammu for publication in the extraordinary issue of the Government gazette.
18. Assistant Commissioners Development/Assistant Commissioners Panchayat (All).
19. All District Panchayat Officers.
20. Private Secretary to the Chief Secretary, J&K.
21. Private Secretary to Advisor (B) to the Lieutenant Governor.
22. Private Secretary to Commissioner/Secretary to the Government, Department of RD & PR.
23. Office order file/Monday return
24. In-charge website.



(Mohd. Farooq)JKAS

Deputy Secretary to the Government 27.7.23